

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560038.

Dated: 18 OCT 1993

APPLICATION NO(S) 527 of 1993.

APPLICANTS: A.Chandraiah

RESPONDENTS: Director of Postal Services
Bangalore Region,
and Others.


TO.

1. Sri.A.R.Holla,
Advocate, No.3,
Second Floor,
First Cross,
Sujatha Complex,
Gandhinagar,
Bangalore-9.
2. Sri.G.Shanthappa,
Central Govt.Stng.Counsel,
High Court Building,
Bangalore-1.

Subject:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the
ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the
above said application(s) on 07-10-1993.

Issued
gm*


for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

g/c

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH : BANGALORE

DATED THIS THE SEVENTH DAY OF OCTOBER 1993

Present:

Hon'ble Mr. Justice P.K. Shyamsundar ... Vice-Chairman

Hon'ble Mr. V. Ramakrishnan ... Member [A]

APPLICATION NO.527/93

A. Chandraiah,
Balasundaram Acharlu,
Aged 53 years,
Working as Asst Post Master,
HAL II Stage H.O.,
Bangalore-560 008.

... Applicant

[Shri A.R. Holla ... Advocate]

v.

1. Director of Postal Services,
Bangalore Region,
O/o the Chief Post Master General,
Karnataka Circle,
Bangalore-560 001.

2. Senior Supdt. of Post Offices,
Bangalore East Division,
Bangalore - 560 001.

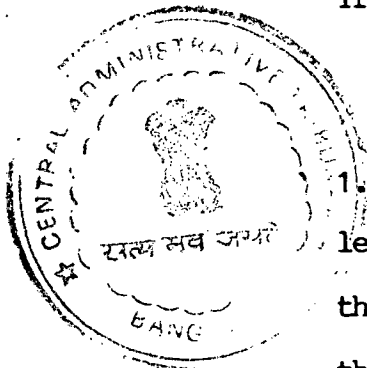
... Respondents

[Shri G. Shanthappa ... Advocate]

This application having come up for admission before this
Tribunal today, Hon'ble Vice-Chairman, made the following:

ORDER

1. After the matter was heard for sometime Shri A.R. Holla,
learned counsel for the applicant, states that he does not press
this application. The statement of Shri Holla is recorded and
this application is dismissed as not pressed.



TRUE COPY

Sd

Sd

MEMBER [A]

VICE-CHAIRMAN

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
bsv

18/10/93